

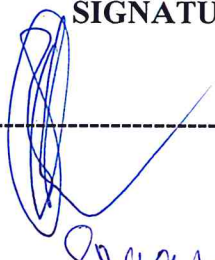
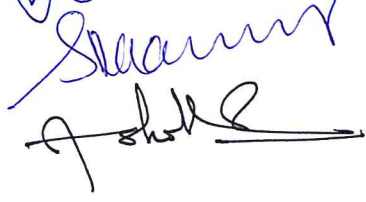
(3)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM**


**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/135/2016
NAME OF THE PETITIONER(S) : S. Swaminathan & another
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others
UNDER SECTION : 397, 398, 402 & 403**


S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Dr. K. S. Ravichandran, As S. Manjula Devi, Adv for KSR & Co	For Respondents	
2.	R. VIDYAPATHAKAN R. AZHOKHARAN	Counsel For Petitioners	

ORDER

Counsel for both the parties present and prayed time for making submissions in relation to the report of the Valuer. At request, time is enlarged. Put up on **03.08.2017 at 10.30 A.M.**


**(S. Vijayaraghavan)
Member (Technical)**

PAM


**(Ch. Md. Sharief Tariq)
Member (Judicial)**